## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 429/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Dewan Housing Finance Corporation

V/s.

Shri Someshwara Spun Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

Sout Shah For Petitioner

ilb Sheivastas & co

Adv. Mayor P. Wadu for comporate Debtor ilb Jamshed Anscri

Plachy.

## <u>ORDER</u>

## TCP No.429/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)